

ITEM NO.6
(Misc. matter)

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (C) NO(S). 375 OF 2017

SUBHARTI MEDICAL COLLEGE

...PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT(S)

(For stay application on IA 41941/2017, for exemption from filing
O.T. on IA 41943/2017)

Date: 26/05/2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L.NAGESWARA RAO
HON'BLE MR. JUSTICE NAVIN SINHA
(VACATION BENCH)

For Petitioner(s)

Mr. Nidhesh Gupta, Sr. Adv.
Mr. Amitabh Sinha, Adv.
Mr. Vivek Singh, AOR

For Respondent(s)

Mr. D.N. Gouburdhun, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing official
translation is allowed.

Rule nisi.

List the writ petition on 30th May, 2017.

Service on respondents be completed in the
meantime.

(Neetu Khajuria)
Court Master

(Madhu Narula)
Court Master